NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO.519 /(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASI ME	H KUMAR MBER (J)
		SHRI V. NALLASE ME	NAPATHY MBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
NAME OF THE PARTIES: M/s. Sky	NAY RMC V/s.	PLANTS PUT. LTD.	
MANA	Y INFRA P	PROJECTS PVT. LTD.	
SECTION OF THE COMPANIES Companies Act 1956/2013/I & BI			OF THE

DESIGNATION

Order CP 519/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 18.7.2017.

Sd/-

V. NALLASENAPATHY

NAME

Member (Technical)

S. No.

Sd/-

SIGNATURE

B.S.V. PRAKASH KUMAR

Member (Judicial)